4040 (4010) 4040 (4010) 2 Por 8 0 9-13

Affidavit ot be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to Bihar Legislative Assembly (Name of the House)

From 150, Beldour Constituency (Name of the Constancy)

Panna Lal Singh Patel Son/daughter/wife of Late Chandrakishor Singh Patel

Age- 63 Years, resident of Vill.+Po.- Pansalwa, P.S.- Belour, Dist.- Khagaria (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:- (strike out whichever is not applicable)

- (1) I am a candidate set up by Janta Dal-U (name of the political party)/am contesting as an Independent candidate.
- (2) Details of PAN and status of filing of Income tax return:

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	ANIPP6865H	2011-2012	485580.00 including agricultural income
2.	Spouse	AZWPD4662N	2011-2012	287500.00 including agricultural income
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case (s) is/are pending against me in which cognizance has been taken by the court:

SL No.	Offence	Description
(a)	The details of case where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	(1) Maheshkhunt- P.S. Case No 251/05, U/s- 188/171(1)IPC. (2) Maheshkhunt- P.S. Case No 28/05, U/s-188, 177 IPC. GR No 162/05 (3) Chautham- P.S. Case No 101/10 U/s- 171(F) 341, 324, 379, 34 IPC & 125 P.R. act, 1951
(b)	Name of the court, Case No, and Date of order taking cognizance:	J.P. Kishku, 1st Class Magistrate, Khagaria Shkti Dhar Bharti 1st Class Magistrate, Khagaria C.J.M., Khagaria.
(c)	Details of Appeal (s)/Application(s) for revision (if any) filed against the above order(s):	Nil

(4) Cases in which I have been convicted by a court of law(other those referred to in Form 26);

SI. No.	Offence	Description
(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Nil
(b)	Name of the Court (s), Case No. and Dated(s) of order(s):	Nil
(c)	Punishment imposes:	Nil

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents:

A. Details of movable assets:

(Note)

- Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given.
- Value of Bonds/Share/Debentures as per current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

Sl. No.	Description	Self	Spouse	Depende nt-1	Dependent -2	Dependent 3
(i)	Cash in hand	125500.00	75000.00	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	11122.92 on 31.03.12 SB.I. Khagaria A/C No 11068 214720 2. S.B.I. Bihar Bidhan Mandal, Patna A/c No30694455763 691.00 on 30.03.2012	Nil	Nil	Nil	Nil
(iii)	Details of investment in Bonds, Debentures/shares and units in compnies/Mutual Funds and others and the amount.	Pansalwa Cold Storage (P) Ltd. 4700000.00	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in	Nil	Nil	Nil	Nil	Nil

	any Financial Instrument in Post office or Insurance Company and the amount.					
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	400000.00 Alka fule center	NiI	Nil	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/Yachts/Sh ips (details of Make, Registration No. etc, Year of Purchase and amount)	BR34-6115 Tata Spacio 412034.00 date- 08.12.200 BR-1AP 6115 715342.00 date- 08.03.2007	NiI	Nil	Nil	Nil
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Two Golden ring 10gm, 30000.00	A Golden chain 20gm 60000.00	Nil	Nil	Nil
(viii)	Any other assets such as value of Claims/Interest	N.P. BORE Rifle, D.B.B.L. Gun, Revolve Rs 61000.00	Nil	Nil	Nil	Nil
(ix)	Cross Total value	6455689.92	135000.00	Nil	Nil	Nil

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

SI. No.	Description	Self	Spouse	Dependent-1	Dependent -2	Dependent
(1)	Agricultural Land Location(s) Survey number(s)	Mouza- Rohiyama Khata No 228, 61, Kheshra No 718, 818 Dumri- Khata No 245, 350, 432, 372, 428, Kheshra No1285, 1279, 985, 382, 376, 929, 874, Ramnagar, Khata- 6, 65, 80, Kheshra- 302, 45, 19	Nil	Nil	Nil	Nil

	Area (Total measurement in acres)	about 8 Bigha	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or No)	Self acquired in herited property	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Rs 2000000.00	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Nil	Nil	Nil	Nil	Nil
	Area (Total measurement in sq. ft.)	Nii	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	Nil	Nil	Nil	Nil	Nil
	Date of purchase in case self acquired property	Nil	Nil	Nil	NiI	Nil
	Cost of Land (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Commercial	Nil	Nil	Nil	Nil	NiI

	Buildings					
	(Including					
	apartments)					
	Location(s)					
	Survey number(s)					
	Built up Area (Total	Nil	Nil	Nil	Nil	Nil
	measurement in sq.					
	ft.)					
	Whether inherited	Nil	Nil	Nil	Nil	Nil
	property (Yes or NO)					
	Date of purchase in	Nil	Nil	Nil	Nil	Nil
	case of self authored		1/4			
	property					
	Cost of property (in	Nil	Nil	Nil	Nil	Nil
	case of purchase) at	Lie in the second	-	- I make	-	
	the time of purchase				and the latest terminal to	
	Any Investment on the	Nil	Nil	Nil	Nil	Nil
	property by way of	- Hite				
	development,	Larrente Las	1000			
	construction ect.	248				
	Approximate Current	Nil	Nil	Nil	Nil	Nil
	market value					
iv)	Residential Building	A brick build house of	Nil	Nil	Nil	Nil
	(including	three stories Pansalwa,				
	apartments,)	Khata No 354, 433, 392,			l live	
	Location(s)	348, Kheshra No 657,	1			
	Survey number(s)	658, 644, 663, 664, 544	District			
	Area (Total	3 Katha, 6 Dhur	Nil	Nil	Nil	Nil
	measurement in sq.	(6270 sq. ft.)				11-
	ft.)					
	Built up Area (Total	1 Katha , 4 Dhur	Nil	Nil	Nil	Nil
	measurement in sq.	(2280 sq. ft.)				
	ft.)					
	Whether inherited	1. Yes &	Nil	Nil	Nil	Nil
	property (Yes or NO)	2. Self acquired				
		1 Katha, 12 Dhur		100	100	
	Date of purchase in	Date- 02.05.2000	Nil	Nil	Nil	Nil
	case of self acquired					
	property					

	Cost of property (in case of purchase) at the time of purchase	Rs 3000.00	Nil	Nil	Nil	Nil
	Any Investment on the property by way of development, construction ect.	construction	Nil	Nil	Nil	Nil
	Approximate Current market value	Rs. 900000.00	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil
(vi)	Total of Current Market Value of (i) to (v) above	2900000.00	Nil	Nil	Nil	Nil

(6) I give herein below the details of liabilities/dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

SI. No.	Description	Self	Spouse(s)	Dependent-1	Dependent -2	Dependent -3
(1)	Loan or dues to Bank/Financial Institution(s) Name of Bank or Fl Amount outstanding Nature of loan	1. KCC loan Rs 25000.00 on 31.03.2012 Co- operative Bank, Chautham 2. B.K.G. Bank, Usraha Branch loan Rs 53060.50 dated- 31.03.2012	1. KCC loan from Co-operative, Chautham Rs 25000.00 dated- 29.08.2011 2. B.K.G. Bank Usraha Branch loan Rs 52679.00 dated- 31.03.2012	Nil	Nii	Nil
	Loan or dues to any individuals/Entity other than mentioned in (i)above. Name(s) Amount outstanding Nature of loan	Nil	Nil	Nil	Nil	Nil
	Any other liability	Nil	Nil	Nil	Nil	Nil
	Grand Total of liabilities	78060.50	77679.00	Nil	Nil	Nil
(ii)	Government Dues :	Nil	Nil	Nil	Nil	Nil

Dues to departments dealing with				1	
government accommodation			300000		
Dues to departments dealing with supply of water	Nil	Nil	Nii	Nil	Nil
Dues to departments dealing with supply of electricity	Nil	Nil	Nil	Nil	Nil
Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	Nil	Nil	Nil
Dues to departments dealing with government transport (including aircrafts and belicopters)	Nil	Nil	Nil	Nil	Nil
Income Tax Dues	Nil	Nil	Nil	Nil	Nil
Wealth Tax Dues	Nil	Nil	Nil	Nil	Nil
Service Tax Dues	Nil	Nil	Nil	Nil	Nil
Municipal/Property Tax Dues	Nil	Nil	Nil	Nil	Nil
Sales Tax Dues	Nil	Nil	Nil	Nil	Nil
Any other dues	Nil	Nil	Nil	Nil	Nil
Grand Total of all Govt. dues.	Nil	Nil	Nil	Nil	Nil

(7) Details of profession or occupation:

- a. Self Politics & Agriculture
- b. Spouse Agriculture

(8) My educational qualification is as under:

(Give details of highest School/University education with full form of the certificate/diploma/degree course)

(Name of the School/University and the year in which the course was completed.)

Matric - High School Pansalwa/B.S.E.B., Patna 1967

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum PANNA LAL SINGH PATEL	
2.	Full postal address	VILL+PO PANSALWA, P.S BELDOUR, DIST KHAGARIA	
3.	Number and Name of the constituency and state	150 BELDOUR, BIHAR	
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	JANTA DAL 'U'	
5.			
		ADMESTIVE ADMISTRATION OF THE PROPERTY OF THE	
		प्रमा काल सिंह परेला	

VERIFICATION

I the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Patna Civil Court this the 09st day of sep 2013.

